

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No. 139 of 2020

IN THE MATTER OF:

Sh. Deepak Miglani & Anr.

...Appellants

Vs.

M/s Seikom Infracom Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellants: Ms. Sonal Anand, Advocate.

For Respondents: Mr. N.P. Singh, Advocate.

ORDER

(Through Virtual Mode)

16.02.2021: In terms of the order dated 09.11.2020, the Learned Counsel for the Appellant have filed Rejoinder on 10.12.2020, which is taken on record.

Pleadings in this case is complete.

List this case 'For Hearing' on **07th April, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/nn